

(b) if so, whether some plants are to be set up for this purpose;

(c) the estimated expenditure to be incurred on setting up a plant; and

(d) the extent to which such a plant will be helpful in the development of science and agriculture in the country ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) Information on the development of the nozzle process in West Germany for the separation of Uranium, which is unclassified, would be available to India.

(b) to (d). Plans for a pilot plant using this process must await examination of various alternative processes.

**Bengal Film Industry Facing
Financial Crisis**

532. SHRI N K SANGHI, Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the film industry in Bengal is facing a financial crisis and the studios there are likely to be disclosed down ;

(b) whether Government have analysed the reasons which have led to this crisis and the steps proposed to be taken in the matter , and

(c) whether the Eastern India Motion Pictures' Association has appealed to the Central Government for assistance and, if so, the nature of help sought and the reaction of Government in this connection ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) It has been reported that the film industry in West Bengal is passing through a spell of financial strain but this is not likely to lead to the closure of all the studios in that State

(b) Enquiries have been made from the State Government, who have informed the

Central Government that this crisis has been engaging their attention for some years and the latter appointed a Film Enquiry Committee under the Chairmanship of Justice K C. Sen in 1962. Another *Ad hoc* Committee headed by Shri R. Gupta was set up in 1966 by the State Government. The reports of both these committees were published in 1968.

In June, 1969 a State Film Consultative Committee was appointed by the State Government consisting of representatives of all sectors of the film industry. This Committee was entrusted with the task of suggesting methods for implementing different recommendations of the previous committees as also making new recommendations, if any, in view of the changing situation. Its report containing various measures for improvement of the industry is now under consideration of the State Government.

(c) Yes, Sir. The demands of the film industry included reservation of 20% of screening time for Bengali films in all cinema houses, implementation of main recommendations of the State Film Consultative Committee, setting up of well-equipped studio and Laboratory in Calcutta, expansion of screening facilities, etc. The Central Government have taken up the matter with the State Government since they are primarily concerned with the matter.

**Report of Technical Committee for
manufacture of small car**

533. SHRI N. K SANGHI :
SHRI BANAMALI PATNAIK :

Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) whether the Technical Committee entrusted to evaluate the different proposals for the manufacture of small car in the public sector, has since presented its report to Government ;

(b) if so, the findings of the Committee with regard to the type of the car that may be produced, its cost on road, the capacity of the proposed factory and its location ; and

(c) whether Government have since considered the recommendations of the Committee and, if so, the particulars thereto ?

THE MINISTER OF STAGE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : (a) to (c). No Technical Committee as such, was appointed. However, two Study Groups, one Technical and the other Financial, were appointed by Government. From amongst the Technical and Financial Study Groups, a Committee of Officials was formed for evaluating the vehicles and for discussions to be conducted with the firms with regard to the various technical, financial and commercial issues involved. The report of the Officials' Committee, which has since been received, is at present under the consideration of the Study Groups.

Place of a Mayor in Order of Precedence

534. SHRIMATI SAVITRI SHYAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Mayors, at their meeting held recently in Delhi, decided to approach the Government of India to secure a place for them in the Order of Precedence;

(b) if so, the steps Government propose to take in this regard ; and

(c) what shall be the place of Mayor in the Order of Precedence ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : (a) Yes. Sir,

(b) and (c). Instructions already exists to the effect that at civic functions such as visits of very important persons including foreign dignitaries, State banquets, dinners and at homes, the Mayor of the city where the function takes place should be assigned a position along with the Cabinet Ministers and that on other occasions, the Mayors should be assigned a position after the members of the Council of Ministers but before the Members of Parliament and members of State legislatures. There are also instructions to the effect that on the occasion of reception of very important persons including foreign dignitaries, visiting

any city, the Mayor of the city should also be included among the first batch of persons to welcome the visiting dignitary.

Assistance by East Germany in Nozzle Separation Process of Uranium

535. SHRIMATI SAVITRI SHYAM : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether the Government of East Germany have offered assistance to Indian Scientists to tell the secrecy of nozzle separation process of Uranium ;

(b) if so, whether some plants are to be set up for this purpose ;

(c) the estimated expenditure to be incurred on setting up of a plant ; and

(d) the extent to which such a plant will be helpful in the development of Science and Agriculture in the country ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDRA GANDHI) : (a) No, Sir,

(b) to (d) Do not arise.

Assault on Harijans of Behara in Varanasi District (U.P.)

536. SHRI GADADHAR SAHA : SHRI BAKSI NAYAK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of Government has been drawn to the barbarous assault on Harijans of Behara, Varanasi District (U.P.) by the higher class people on September 17, 1971 ; and

(b) if so, the steps taken by Government to protect the Harijans and punish the culprits ?